FORM - 1

[See sub-paragraph (1) of paragraph 3] (Application for opening an account)

To		1				
The	e Postmaster/Manager	Posta photograph of applicant/s				
		Paste photograph of applicant/s				
Sir,						
		count holder/guardian) hereby ap	ply for opening of an account under			
Public 1	Provident Fund Scheme.					
I	tender	herewith	Rs/-			
(Rs No	date as	initial deposit. My particulars are) in cash/Cheque/DD.			
	Name of account holder	initial deposit. My particulars are	as under			
1.						
	Husband/Father /mother's nar					
	Date of Birth					
		(DD / MM /	YYYY)			
	(In words)					
	(/					
		OR				
2.	Name of minor account holde	er				
	Father /mother's name or the	guardian				
	Date of Birth					
		(DD / MM / YYYY)				
		(In words)				
3.	Aadhaar Number of account h	C				
4	D (A (N 1					
4.	Permanent Account Number	(PAN) of account holder /guardian	1			
5	Present Address					
٦.	Tresent Address					
Dormon	ent Address					
remian	ent Address		••••••			
	Contact details		•••••••••••••••••••••••••••••••••••••••			
6.		Telephone Number				
		Email ID				
7	There a C A	0' 1 1	1. Constant of M			
1.	Type of Account	Single or through Guardian for Minor or				
		•	und mind or blind or differently			
		abled through	authorized person.			

Date:....

Signature or thumb impression of account holder /guardian

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18. T		•			
N	om	ıın	เลา	1	on

			Nomination			
		her				
	•	ns in the event of my	death the amo	ount standing to r	ny credit at th	e time of my
	vould be payable.		T	1	T	1
S.No.	Name(s) of the	Full address (s)	Aadhaar	Date of birth	Share of	Nature of
	nominee(s) and		number of	of nominee in	entitlement	entitlement
	relationship		nominee	case of minor		Trustee or
			(optional)			owner
1						
2						
3						
4						
•						
A a tha	nominac(s) at Carial l	No. (a)		specified shows	islara minar(s) Lannaint
		No.(s)		-		
		Address				
		Address				
		e event of my death du				
			_	•		
Č						
Name o	x Address					1.
7.1		,	Signature or thi	imb impression of	account holds	er or guardian
Place:						
Date:						
		For use of	of Post Office/	Bank		
initial		opened in the name of				
		 nber				
			•••••			
	ation has been registe		1 .	1		
No	•••••		da1	ed	•••••	
				a	1 0	
				Signature and	seal of compet	ent authority.
			EODM 4			
	F.0		FORM - 2		4.03	
	[Sec	e sub-paragraph (1)			10]	
		(Application	for Loan/With	ıdrawal)		
To,						
The Po	stmaster/Manager					
Sir,						
,	I			(account hold	der /guardian)	hereby apply
for loa		v account as per detail		(account non	.c. / 50araian)	nerce, appry

[भाग II—खण्ड 3(i)] भारत का राजपत्र : असाधारण 37

Account Number:			
Amount of Loan/withdrawal ap	pplied		
*Certified, that the amount	_	n/loan to be availed is requir a Minor.	red for the use of
2. Please Credit the amostanding at		my SB Account nooffice).	
	or		
Please issue a Demand Draft/a	ccount payee cheque		
	or		
Please pay in cash (applicable	if the amount is below perm	nissible limit of cash payment).	
	•	er scheme for grant of withdr	awal/loan have been
Necessary documents as application 1.	cable are attached as under:-		
2.			
Date:		ession of account holder/guardia	an
Attested By			
(Attestation is applicable in case	se of thumb impression)		
	For office us	se only	
	Payment d	letail	
Amount available in Account	Rs	 	
Date of Initial Subscription			
Date on which last withdrawal	/loan was allowed		
Total Amount granted for with	drawal/loan Rs	(In figures)	
(In words)			
Date Stamp	Signature of Postr		
	Acquitta	nce	
	(to be filled by acc	count holder)	
Received Rs	(In figures)	(in words) By cash	h/cheque/DD bearing
no	dated	/by transfer to Account No	
Date	Signature/thumb impress	sion of account holder/guardian	ı
	FORM -	-3	
	[See sub-paragraph (1)	of paragraph 11]	
	(Application for clos	ure of account)	
Name of Post Office/Bank		Date	
Account Number			

years.

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1. I hereby submit pass book/deposit receipt and apply for closure of my above mentioned account matured on Please Credit the amount of eligible balance in my matured account to my SB Account ____(Name of Account office). _____ standing at_ or Please issue a Demand Draft/account payee cheque or Please pay in cash (applicable if the amount is below permissible limit). *Certified, that the amount sought to be withdrawn/loan to be availed is required for the use ofwho is alive and still a Minor. Signature or thumb impression of account holder /guardian (Thumb impression should be attested by a person known to Accounts office) **Payment Order** (For office use only) Date Payment detail Principal amount Rs. (+) Interest due Rs. (-) Recovery of overpaid interest Rs. Deduction if any Rs___ Total Amount due Rs_____ Pay Rs._____(in figurers)______(in words) Date Signature of Postmaster/Manager **Acquittance** (to be filled by depositor) Received Rs ._____(In figures)_ (in words) By cash/cheque/DD bearing no.......by transfer to Account No....... Signature/thumb impression of account holder /guardian Date: **FORM - 4** [See sub-paragraph (1) of paragraph 12] (Application for extension of account) To, The Postmaster/Manager Sir, 1. My PPF account number_____ has matured on_____ 2. I request for extension of my PPF account number_______for a further block period of five

[भाग II-खण्ड 3(i)] भारत का राजपत्र : असाधारण

India at the time of commencement of the block period of five years.

 I have understood the terms and conditions applicable to the account during the period of extension under the said scheme as amended from time to time and shall abide by them.
 I hereby declare that I, and the minor(in case of minor account) continues to be Resident Citizen of

Date	Signature of the account holder /guardian
Place	(Name and address)
	For the use of Accounts Office
(Rupees extended	he account no
N	ecessary entries have been made in the records and pass book/deposit receipt/ statement of account.
Date	Signature of Postmaster/Manager Seal
	FORM - 5
	[See sub-paragraph (1) of paragraph 13]
	(Application for premature closure of account)
To,	
The Postn	naster/Manager
	wish to prematurely close my Account No having balance of(Rupees Only) and request you to pay the amount after
	of applicable penalty, as per details given below:-
	lease Credit the amount to my SB Account no standing (Name of Account office).
ut	or
Please iss	ue a Demand Draft/account payee cheque
	or
Please pay	y in cash (applicable if the amount is below permissible limit)
2. I complied	hereby declare that the provisions under which the account can be closed before maturity have been with.
Necessary	documents as applicable are attached as under:-
1. 2.	
	, that the amount sought to be withdrawn/loan to be availed is required for the use ofwho is alive and still a Minor.
Date:	Signature or thumb impression of account holder /guardian

(Thumb impression of the depositor should be attested by a person known to the accounts office)

Place:

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[PART II—SEC. 3(i)]

For office use only

	Payment detail
Eligible balance in Account ₹	
Less Penalty amount ₹	
Total Amount to be paid ₹	(In figures)
(In words)	
Date Stamp	Signature of Postmaster/Manager

Acquittance

(to be filled by account holder/ messenger)

Received Rs	(In figures)	(in words) By cash/cheque/DD bearing
No.)	dated	/by transfer to Account
No		.
Date:		Signature/thumb impression of account holder /guardian

अधिसूचना

नई दिल्ली, 12 दिसम्बर, 2019

सा.का.नि. 916(अ).— केंद्रीय सरकार, सरकारी बचत संवर्धन अधिनियम, 1873, (1873 का 5) की धारा 3क और धारा 15 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, निम्नलिखित स्कीम बनाती है, अर्थात्:-

- 1. संक्षिप्त नाम और प्रारंभ- (1) इस स्कीम का संक्षिप्त नाम वरिष्ठ नागरिक बचत स्कीम, 2019 है ।
- (2) यह राजपत्र में प्रकाशन की तारीख को प्रवृत्त होगा।
- 2. परिभाषाएं- (1) इस स्कीम में, जब तक कि संदर्भ से अन्यथा अपेक्षित न हो,-
- (क) "खाता" से इस स्कीम के अधीन खोला गया खाता अभिप्रेत है;
- (ख) "खाता धारक" से ऐसा व्यष्टि अभिप्रेत है जिसके नाम में खाता अभिनिर्धारित है;
- (ग) "अधिनियम" से सरकारी बचत संवर्धन अधिनियम, 1873 (1873 का 5) अभिप्रेत है;
- (घ) "प्ररूप" से इस स्कीम से संलग्न प्ररूप अभिप्रेत है;
- (ङ) "साधारण नियम" से सरकारी बचत संवर्धन साधारण नियम, 2018 अभिप्रेत है;
- (च) "वर्ष" से खाता में निक्षेप की तारीख से प्रारंभ होने वाले बारह माह की अवधि अभिप्रेत है।
- (2) उन शब्दों और पदों के, जो इसमें प्रयुक्त हैं, किंतु परिभाषित नहीं हैं वे अर्थ होंगे जो इस अधिनियम और साधारण नियमों में उनके हैं।
- 3. खाता खोलना- (1) कोई व्यक्ति निम्नलिखित शर्तों को पूरी करते हुए लेखा कार्यालय में प्ररूप-1 में आवेदन करके खाता खोल सकेगा, अर्थात्:-
 - (i) जिन्होंने खाता खोलने की तारीख को साठ वर्ष की आयु प्राप्त की है;
- (ii) जिन्होंने पचपन वर्ष या उससे अधिक किंतु साठ वर्ष से अनिधिक की आयु प्राप्त की है और जो इस स्कीम के अधीन खाता खोलने की तारीख को अधिवर्षिता या अन्यथा की तारीख को सेवानिवृत्त हो गया है इस शर्त के अधीन रहते हुए कि सेवानवृत्ति फायदे की तारीख के एक मास के भीतर ऐसे व्यष्टि जिसके द्वारा खाता खुलवाया गया है और अधिवर्षिता या अन्यथा पर सेवानिवृत्त होने, नियोजन होने के ब्यौरे उपदर्शित करते हुए नियोजक का एक प्रमाणपत्र के साथ-साथ ऐसे सेवानिवृत्ति फायदा (फायदे) के वितरण का सबूत और नियोजक के पास ऐसे नियोजन की अविध आवेदन प्ररूप के साथ संलग्न है: